

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1067

ANSWERED ON:07.03.2002

MORE POWERS TO RAILWAY SECURITY FORCES TO CHECK CRIMES IN RAILWAYS

AJAY CHAKRABORTY;PADAMSEN CHAUDHARY;PRABODH PANDA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the number of offences have been increased in trains and railway premises;
- (b) if so, the reasons therefor, State-wise;
- (c) whether the Government propose to give more powers and improved arms to Railway Protection Force in view of the increased offences in trains; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI O. RAJAGOPAL )

- (a) No, Sir. The information available with this Ministry indicates that the number of offences has decreased in trains and railway premises.
- (b) Does not arise.
- (c)&(d) In view of the countrywide concern for Security on Railways, a proposal for amending the RPF Act and The Railways Act to empower the RPF is under consideration so that in case of need the RPF personnel could also play a role in providing security to the Railway passengers. As regards giving improved arms to the RPF personnel, it is informed that weapons like Self Loading Rifles and Carbines are being procured and supplied in phases.